जी को चकि समय कम मिल पाता है और इसलिए कि वह गृह मत्री है, क्या वे इस प्रश्न पर विचार करेगी कि पन्त जी का गृह मत्री बना दिया जाये ?

श्री सीताराम केसरी वे योग्य है, भले ही आप मजाक कर ले ।

श्रीमती इन्दिरा गाधी वह तो है ही ।

श्री सभापति यह प्रश्न नही सिफारिश है ।

श्री ओम प्रकाश त्यागी मैं यह जानना चाहूगा माननीय मत्री जी से कि वर्तमान समय म दिल्ली में जो पुलिस का सगठन है और जिसके कारण प्रति वर्ष सडक दुर्घटनाओ और क्राइम्स मे बढोत्तरी होती चली जा रही है क्या इस पुलिस की व्यवस्था से आप सतुष्ट है ? यदि आप सतुष्ट नही है तो क्राइम्स और सडक दुघटनाओ मे कमी हा सके इसके लिए पुलिस की व्यवस्था मे सुधार करने के लिए आपके दिमाग मे कोई योजना है ? और यदि है, तो क्या ?

श्री के० सी० पन्त पुलिस के सुधार का प्रश्न तो हमारे विचाराधीन है ही उसकी ट्रेनिग का और उस के ढाचे म परिवतन लाने का और खास कर अगर हो सके तो पुलिस की मनोवृत्ति मे किस प्रकार परिवर्तन लाया जाय, तो यह सब प्रश्न है और ये विचाराधीन है, लेकिन यहा पर मैजिस्ट्रेट और पुलिस कमिश्नर के बीच का जा प्रश्न उठा है, वह इससे भिन्न है । इसके अलावा इन तमाम सब चीजा पर विचार करना ही होगा जिनकी ओर हमारे माननीय सदस्य ने सकेत किया है ।

आकाशवाणी को स्वायत्त निकाय का रूप दिया जाना

*९३ **श्री जगदम्बी प्रसाद यादव .**

श्री सूरज प्रसाद †

श्रीमती सुमित्रा जी० कुलकर्णी

श्री वी० आर० मोहन

क्या **सूचना और प्रसारण** मत्री यह बताने की कृपा करेगे कि

(क) आकाशवाणी का स्वायत्त निकाय का रूप दिये जाने की चन्दा समिति की सिफारिश को सरकार कब तक कार्यान्वित करने का विचार रखती है, और

(ख) क्या उक्त माग पर जोर देने के लिए पिछले दिनों देश-व्यापी प्रदर्शन तथा सत्याग्रह इत्यादि हुए थे और यदि हा, तो इस सबध मे सरकार की क्या प्रतिक्रिया है ?

†[CONVERSION OF AIR INTO AN AUTONOMOUS BODY

*93 SHRI J P YADAV

SHRI SURAJ PRASAD

SHRIMATI SUMITRA G KULKARANI

SHRI V R MOHAN

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) by when the Government propose to implement the recommendation of the Chanda Committee for conversion of All India Radio into an autonomous body, and

(b) whether recently country-wide demonstrations and Satyagrahs took place to press the above demand and if so, the reaction of Government in this regard?

सूचना और प्रसारण मन्त्रालय में उपमत्री (श्री धर्म बीर सिह) (क) जैसा कि ज्ञात है, सरकार चन्दा समिति की सिफारिश का स्वीकार न करने का पहले ही निणय ले चुकी है ।

(ख) जनसघ द्वारा आयोजित कुछ प्रदशन आकाशवाणी के कुछ स्टेशनो/केन्द्रो के बाहर हुए थे । सरकार पूव घोषित निणय को बदलने का कोई कारण नही देखती ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) As is known, the Government has already taken a decision not

---

The question was actually asked on the of the House by Shri Suraj Prasad.

† [ ] English trnslation.

to accept this recommendation of Chanda Committee.

(b) There were some demonstrations outside some Stations/Centres of All India Radio organised by the Jan Sangh. Government see no reason to alter the decision already announced.]

श्री मान सिंह वर्मा : मैं माननीय मंत्री जी से यह जानना चाहूंगा कि चन्दा कमेटी की रिपोर्ट का न मानने के क्या कारण है ?

SHRI I. K. GUJRAL: My hon'ble friend has been here for some time. This question has been discussed many times even before he came and, I think, many times we have told the House why it has not been possible to accept the suggestion. The issue basically is we think in the present circumstances it is better and serves national interest to function as it is functioning.

SHRI KALYAN ROY: Is the Government aware that in most of the news broadcasts of our country, the genuine struggles of the workers and the peasants are not properly given space and importance? If so, will the Minister review the news broadcasts and see that justified struggles get proper space in the news broadcasts?

SHRI I. K. GUJRAL: Sir, I think all the justified struggles receive appropriate notice. The question is the concept of "justified"

MR. CHAIRMAN: Next question.

DR BHAI MAHAVIR: What is their concept?

SHRI S. G. SARDESAI: He can point out some struggle which is justified

MR. CHAIRMAN: I have called the next question.

NATIONAL POSTAL CODE

*94. SHRI CHANDRAMOULI JAGARLAMUDI:†

SHRI M. K. MOHTA:

SHRI K. C. PANDA:

SHRI SUNDAR MANI PATEL:

SHRI LOKANATH MISRA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have under its consideration any proposal for the adoption of a national postal code for ensuring quick delivery of mail in the country; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): (a) Yes, Sir.

(b) A statement containing main features of the Postal Code System is being placed on the Table of the Rajya Sabha separately. A copy thereof is attached

STATEMENT

The P & T Department has decided to introduce a code number for all delivery post offices. This system will be introduced from 15-8-1972, the 25th anniversary of Independence. In the initial stages the numbering will not extend to extra-departmental Branch Post Offices. Similarly, the public will be advised and expected to write the full address as at present during the transitional stage and add the PIN code number as the last line in the address.

The country has been divided into eight postal regions and to each region a number has been assigned which will be the first

† The question was actually asked on the floor of the House by Shri Chandramouli Jagarlamudi.